	PENDENCY REPORT AS ON 29-12-2020		
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	11041	
2	ADMLS-Admirality Suits.	10	
3	AHO-Appeal Against High Court Order.	50	
4	ARBA-Appeals under Indian Arbitration Act.	274	
5	ARBP-Petitions under Indian Arbitration Act.	202	
6	AS-Admirality Suit.	1	
7	BLAPL-Bail Application.	5623	
8	CEREF-Reference under Central Excise Act.	20	
9	CMAPL-Miscellaneous Applications.	2528	
10	CMPAT-Company Act.	84	
11	CMP-Civil Miscellaneous Petition	2460	
12	COA-Appeals against judgement in Comp.Pet.	17	
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
14	CONTAC-Appeals against orders in Civil Contempt	6	
15	CONTAR-Appeals against orders in Crl.Cont.mater	1	
16	CONTC-Cotempt of Court Cases (Civil contempt)	5355	
17	Contempt Petition in Bhubaneswar Bench	5	
18	Contempt Petition in Cuttack Bench	110	
19	Contempt Petition in Sambalpur Bench	1	
20	CONTR-Proceeding relating to Criminal Contempt	58	
21	COPET-Orginal Petition (Companies Act.)	130	
22	CRA-Criminal Appeals	1034	
23	CRLA-Appeal against Judgement/Sentence.	9965	
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1503	
25	CRLMA-Other Miscellaneous Application.	647	
26	CRLMC-Appl.under Sec.482 Cr.P.C.	10618	
27	CRLMP-Criminal Miscellaneous Petition	584	
28	CRLREV-Criminal Revision.	8994	
29	CRMC-Criminal Miscellaneous Case	23	
30	CRP-Revision Petition.	163	
31	CRREV-Criminal Revision	259	
32	CS(OS)-Civil suits.	1	
33	CUSREF-Reference under Customs Act.	3	
34	CVA-Civil Appeals	3	
35	CVREV-Civil Revision.	39	
36	CVRVW-Civil Review.	19	
37	DSREF-Confirmation under Sec.336 Cr.P.C.	3	
38	EC-Execution Case.	3	
39	ELA-Appeals from Judgement in Election Pet.	14	
40	ELPET-Election Petitions.	28	
41	EXFA-Execution First Appeal.	3	
42	EXOS-Execution Application.	4	
43	EXP-Execution Petition.	21	
44	FA-First Appeal	1092	
45	FAO-First Appeal from Orders.	3312	
46	FA(OS)-FA from Judgement in original suits.	1	
47	GA-Government Appeals	111	
48	GCRLA-Government Appeals	391	
49	GUAP-Pet. under Guardianship and Wards Act.	12	
50	IP(M)-Main Petition (Insolvency ACt.)	1	
51	ITA-Appeals Income-tax	404	
52	JCRA-Jail Criminal Appeals	15	
53	JCRLA-Jail Criminal Appeal	1217	
54	JCRLRV-Jail Criminal Revision.	11	
55	JCRMC-Jail Criminal Misc.Case.	1	
56	LAA-Appeals (Land Acquisition Act)	975	
57	LPA-Letters Patent Appeals.	36	
58	MACA-Motor Accident Appeals.	6514	
59	MAC-Motor Accident Claims.	1	
60	MA-Miscellaneous Appeals	102	

61	MATA-Matrimonial Cases (Appeals)	947
62	MFA-FA against Spl. Jurisdiction Cases.	12
63	MJC-Misc.Judicial Case.	59
64	MSA-SA from judgements in Misc. Cases.	84
65	OCRMC-Original Crl. Miscellaneous Case	100
66	OJC-Original Jurisdiction case (Writ)	1579
67	OREF-References.	1
68	OS-Original Suit.	1
69	OTAPL-Other Tax Applications.	120
70	OTC-Other Tax Case.	6
71	OVTA-Tax Appeal Under OVAT ACt.	1
72	RCFA-First Appeals(Rent Control Matters)	1
73	Review Petition in Cuttack Bench	14
74	RFA-FA from Judgement and Decree in Suit	2161
75	RPFAM-Revision US 19 of Family Court Act.	1644
76	RSA-Second Appeal from Judgement and Decree.	6792
77	RVWPET-Review Petition.	1959
78	SAO-Second Appeal from Appellate Order.	226
79	SA-Second Appeal	2304
80	SCLP-Pet.for leave to appeal to Supreme Court	1
81	SJC-Special Jurisdiction Case (Tax Matters)	179
82	SM-Suo Motu.	46
83	SPA-Sp.Appeal before DB	5
84	STAPL-Appl.for direction to make a reference.	1
85	STREV-Sales Tax Revision.	1578
86	TA-Tax Appeal	12
87	TEST-Testamentary Cases.	1
88	TREV-Tax Revesion	99
89	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	286
90	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	925
91	WA-Appeals before DB against SB Judgement	3605
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92	WPC(OAC)-Original Application in Cuttack Bench	522
93	WPC(OA)-Original Application in Bhubaneswar Bench	86
94	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
95	WPC(OAS)-Original Application in Sambalpur Bench	1
96	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	673
97	WPC(TAC)-Transfer Application in Cuttack Bench	4
98	WP(C)-Writ Petition under Art.226 and 227.	69619
	Grand Total	171762